

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

1st Floor, WTC Building, FKCCI Complex, K.G. Road,
Bangalore - 560 009

COURT NO. 1

Appeal No. : E/2298/2010

[Arising out of the Order-in-Original No. 12/2010 dated
04/08/2010 passed by the Commissioner of Central Excise and
Customs, Belgaum]

Durga Metal Profiles

690, Udyambag, Belgaum

....Appellant

Vs.

C.C., C.E., & S.T., Belgaum

No. 71, Club Road
Central Excise Building
Belgaum – 590 001

....Respondent

Appearance:

Mr. Nikhil M. Desai, Advocate

....For Appellant

Vs.

Mr. H. Jayathirtha, AR

.... For Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

**HON'BLE MR. PULLELA NAGESWARA RAO, MEMBER
(TECHNICAL)**

Date of Hearing : 14/07/2023

Date of Decision : 14/07/2023

FINAL ORDER No. 20716 /2023

As Per Bench:

Learned Counsel for the appellant submits that they have availed the Sabka Vishwas (Legal Dispute Resolution) Scheme, 2019. Learned AR for the Department has submitted that the availment of the scheme has been accepted by the Department and Discharge Certificate in Form-4 has also been issued by the Designated Committee, which is placed on record. Consequently, the present appeal is dismissed as deemed to have been withdrawn.

(Order dictated and pronounced in open court)

(D.M. MISRA)
MEMBER (JUDICIAL)

(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)

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